# GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

# RAJYA SABHA UNSTARRED QUESTION NO-2985

ANSWERED ON TUESDAY, AUGUST 19, 2025/28 SRAVANA, 1947 (SAKA)

#### LOANS WRITTEN OFF BY PSBs

## 2985. SHRI JAVED ALI KHAN:

Will the Minister of FINANCE be pleased to state:-

- (a) whether ₹ 12.08 lakh crore loans have been written off by Public Sector Banks (PSBs) since 2015-16 till 2024-25;
- (b) if so, the details thereof, PSB-wise and year-wise for the last five years;
- (c) the details of 50 largest beneficiaries of writing off of bank loans during the period, PSB-wise;
- (d) the details of bank loans which have been waived during the last five years, PSB-wise and year-wise; and
- (e) the details of bank loans of farmers which have been written off and waived in the last five years, PSB-wise and year-wise?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

- (a) and (b): Yes Sir. Bank-wise and year-wise details of non-performing assets (NPAs) which have been written-off by Public Sector Banks (PSBs) for global operations, during the last five financial years (FY), are at **Annex-1**.
- (c) to (e): Banks write-off NPAs, including, *inter-alia*, those in respect of which full provisioning has been made on completion of four years, as per the Reserve Bank of India (RBI) guidelines and policy approved by banks' Boards. Such write-off does not result in waiver of liabilities of borrowers and therefore, it does not benefit the borrower. The borrowers continue to be liable for repayment and banks continue to pursue recovery actions initiated in these accounts.

Further, recovery in written-off loans is an ongoing process and banks continue pursuing their recovery actions initiated against borrowers under the various recovery mechanism available to them, such as filing of a suit in Civil Courts or in Debts Recovery Tribunals, action under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, filing of cases in the National Company Law Tribunal under the Insolvency and Bankruptcy Code, etc.

As per the inputs received from PSBs, the banks have not waived-off loans given to the borrowers during the last five FYs.

Further, RBI has apprised that the information regarding bank loans of farmers which have been written-off is not maintained by it. However, the information on write-offs in category 'Agriculture and Allied Activities' is collected by RBI. Therefore, the details of loans written-off by PSBs for domestic operations, in category 'Agriculture and Allied Activities', during the last five FYs, are at **Annex-2**.

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# Rajya Sabha Unstarred question no. 2985, regarding Loans written off by PSBs

## Details of NPAs written-off by Public Sector Banks

(Amounts in crore Rs.)

Bank	FY	FY	FY	FY	FY
	2020-21	2021-22	2022-23	2023-24	2024-25#
Bank of Baroda <sup>1</sup>	14,782	17,967	17,998	10,518	8,796
Bank of India	8,815	10,443	8,694	9,897	7,959
Bank of Maharashtra	4,931	3,118	1,491	990	796
Canara Bank <sup>3</sup>	9,132	8,422	12,760	11,827	14,350
Central Bank of India	5,992	1,236	10,258	10,001	3,370
Indian Bank <sup>4</sup>	8,371	8,347	7,952	8,734	4,916
Indian Overseas Bank	4,618	3,769	3,412	7,179	3,885
Punjab and Sind Bank	71	1,134	2,283	796	1,521
Punjab National Bank <sup>2</sup>	15,877	18,312	16,578	18,317	12,159
State Bank of India <sup>6</sup>	34,402	19,666	24,061	16,161	20,309
UCO Bank	9,410	3,851	2,575	1,938	1,566
Union Bank of India <sup>5</sup>	16,983	19,484	19,175	18,264	11,634

Source: RBI, global operations. #RBI provisional data for FY 2024-25.

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<sup>\*</sup> The figures of the banks merged are incorporated into those for the respective bank into which they were merged. The details of mergers of PSBs are as under.

<sup>&</sup>lt;sup>1</sup> Vijaya Bank and Dena Bank were merged into Bank of Baroda w.e.f. 01.04.2019.

<sup>&</sup>lt;sup>2</sup> Oriental Bank of Commerce and United Bank of India were merged into Punjab National Bank w.e.f. 01.04.2020.

<sup>&</sup>lt;sup>3</sup> Syndicate Bank was merged into Canara Bank w.e.f. 01.04.2020.

<sup>&</sup>lt;sup>4</sup> Allahabad Bank was merged into Indian Bank w.e.f. 01.04.2020.

<sup>&</sup>lt;sup>5</sup> Andhra Bank and Corporation Bank were merged into Union Bank of India w.e.f. 01.04.2020.

<sup>&</sup>lt;sup>6</sup> Associate banks of State Bank of India (namely, State Bank of Bikaner and Jaipur, State Bank of Hyderabad, State Bank of Mysore, State Bank of Patiala and State Bank of Travancore and Bharatiya Mahila Bank Limited) were merged with the State Bank of India w.e.f. 01.04.2017.

# Rajya Sabha Unstarred question no. 2985, regarding Loans written off by PSBs Details of NPAs written-off by PSBs for category 'Agriculture and Allied Activities'

(Amounts in crore Rs.)

Bank	FY	FY	FY	FY	FY
	2020-21	2021-22	2022-23	2023-24	2024-25#
Bank of Baroda <sup>1</sup>	108	446	1,139	3,056	671
Bank of India	643	571	866	17	1,270
Bank of Maharashtra	178	599	597	161	288
Canara Bank <sup>3</sup>	968	278	2,525	351	610
Central Bank of India	199	212	1,273	1,866	135
Indian Bank <sup>4</sup>	635	177	688	1,486	1,458
Indian Overseas Bank	293	219	372	692	303
Punjab and Sind Bank	71	84	48	-	0
Punjab National Bank <sup>2</sup>	10	342	1,478	2,166	1,558
State Bank of India <sup>6</sup>	3,581	2,749	4,777	4,575	4,174
UCO Bank	497	661	478	282	187
Union Bank of India <sup>5</sup>	3,726	2,366	1,310	4,250	2,364

Source: RBI, domestic operations. #RBI provisional data for FY 2024-25.

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<sup>\*</sup> The figures of the banks merged are incorporated into those for the respective bank into which they were merged. The details of mergers of PSBs are as under.

<sup>&</sup>lt;sup>1</sup> Vijaya Bank and Dena Bank were merged into Bank of Baroda w.e.f. 01.04.2019.

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